

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). The construction work of OPD Block, Phase III (Central Wing) in Safderjang Hospital has been completed but the OPDS could not be started as the clearance certificate from the Chief Fire Officer has not been received.

(d) and (e). No, Sir. However, there is proposal to connect the new OPDs through the connecting corridor to the main Hospital Block.

Deputation of Doctors to Medical Camp in Amethi

9101. SHRI SYED SAHABUDDIN: Will the Minister of HEALTH FAMILY WELFARE be pleased to state:

(a) whether medical specialists of Union Government have been deputed to a medical camp in Amethi organised by the Rajiv Gandhi Foundation;

(b) if so, the terms of deputation;

(c) whether there are further requests from the Foundation for deputation of medical personnel under the Central Government for various activities of the Foundation; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIAMTI D.K. THARADEVI SIDDHARATHA): (a) Yes, Sir.

(b) Medical Specialists were deputed to the Polio Camp and the ENT Camp held on 14th March, 1992 and 6th to 15th April, 1992, to provide medical services to the patients attending the camp.

(c) No, Sir.

(d) Does not arise.

Alfa Olefins

9102. SHRI CHHITUBHAI GAMIT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Alfa Olefins is used for the manufacture of detergents widely used in the manufacture of soaps;

(b) whether its by products are susceptible to cancer; and

(c) if so, the steps taken to ensure before establishing units manufacturing Alfa Olefins that they are not health hazardous?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) and (c). During the conversion of Alpha Olefins to Alpha Olefins sulphonates, which are used in the manufacture of detergents, some unsaturated sulfones are likely to be produced as by-products. Studies carried out on mice suggest that one of these sulfones viz; propane sulfone has potential for causing skin cancer. However, Alpha Olefins sulphonates are less toxic than linalkyl benzene sulphonates. These are also rapidly and fully bio-degradable and cause less irritation to skin with low toxicity. Their use is, therefore, being encouraged for manufacturing detergents.

[*Translation*]

Agro Forestry in Rajasthan

9103. PROF. RASA SINGH RAWAT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of the project started under agro-forestry scheme in Rajasthan during the last three years and expenditure incurred there on, year wise;

(b) the number of trees proposed to be planted during 1992-93 together with the area of land earmarked therefor and number of cooperative societies proposed to be set up during the same period;

(c) whether the agro-forestry has resulted in misuse and forcible acquisition of meadows and agricultural dryland of farmers; and

(d) if so, the corrective steps proposed to be taken in that direction?

THE MINISTER OF STATE OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) During the last three years, following number of seedlings were distributed to the farmers for planting on their own farm land under ongoing farm forestry programme:-

Year	No. of seedlings distributed (in crores)
1989-90	5.70
1990-91	3.99
1991-92	3.30

No, new project under agro-forestry scheme has been started in the state of Rajasthan during the last three years.

(b) Targets of tree planting and area coverage during the year 1992-93 are in the process of finalization.

(c) No, Sir.

(d) Does not arise.

Availability of Wheat and Rice

9104. SHRI N.J. RATHVA: Will the Minister of FOOD be pleased to state:

(a) whether the Union Government have issued any guidelines to the State Governments and Union Territory Administrations to make available maximum quantity of wheat and rice during the Rabi and Kharif seasons;

(b) if so, the details thereof;

(c) the quantity of wheat and rice made available by the State Government and each Union Territory Administration to the Central pool during 1990-91 and 1991-92, State-wise and Union Territory wise; and

(d) the Limit fixed by the Union Government in this regard for 1992-93?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). It is being impressed upon the State Governments/ Union Territories to maximise procurement and make all out efforts to achieve certain level of procurement to replenish the stock of foodgrains in Central Pool in order to enable to the Central Government to meet their requirement for PDS.

(c) Statements I and II attached

(d) No limit can really be fixed as wheat and paddy are procured from farmers on voluntary basis under minimum price support operation. Rice is procured under statutory levy, which varies for State to State, imposed by State Governments on Millers. The extent of procurement of rice would depend, on the quantity of paddy processed by the millers.